BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

CA(CAA) No.436/KB/2017 CA(CAA) No.380/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M.

Name of the Company		Bajoria Holdings Pvt.Ltd.		
Ur	nder Section	230-232		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1,	Manju Bha	¥ ° O A	dus for	A

2. Shannak Mitra 3. A.P. Agarwalla

Applicant

ORDER

Ld. Counsel for the applicant are present.

Heard. Reserved for order.

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(Jinan K.R.) Member (J) Sid

(Vijai Pratap Singh) Member (J)